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in respect of duty-paid foreign chemicals, binders and preservatives used in the manufacture of composition discs for crown corks.

- (ii) Notification No. 10, dated the 9th January, 1958, publishing the Customs Duties Drawback (Crown Corks) Rules, 1957.
- (iii) Notification No. 13, dated the 13th January, 1958, publishing an amendment in the Customs Duties Drawback (Dichromates) Rules, 1957.

[Placed in Library. See No. LT-500/ 58 for (i) to (iii).]

AGREEMENT BETWEEN REPUBLIC OF INDIA AND REPUBLIC OF FRANCE ON ECONOMIC AND TECHNICAL CO-OPERATION

SHRI B. R, BHAGAT: I further beg to lay on the Table a copy of the Agreement entered into between the Republic of India and the Republic of France on economic and technical cooperation. [Placed in Library. *See* No. LT-530/58.]

LETTERS EXCHANGED BETWEEN INDIA AND U.K. REGARDING MODIFICATIONS IN STERLING PENSIONS ARRANGEMENTS OF 1955

SHRI B. R. BHAGAT: I further beg to lay on the Table copies of letters exchanged between the Finance Minister of India and the High Commissioner for the United Kingdom in regard to certain modifications in the sterling pensions arrangements of 1955. [Placed in Library. See No. LT-513/58..]

NOTIFICATION PUBLISHING ADJUDICA-TION PROCEEDINGS AND APPEAL RULES, 1957

OMRI a. K. BHAGAT: I also beg to my on the Table, under sub-section (3) of section 27, of the Foreign,

Exchange Regulation Act, 1947, a copy of the Ministry of Finance (Department of Economic Affairs) Notification No. 1(5)-EFVII/57, dated the 24th December, 1957, publishing the Adjudication Proceedings and Appeal Rules, 1957. [Placed in Library. See No. LT-523/58.]

NOTIFICATION PUBLISHING FURTHERAMENDMENTS IN REPRESENTATIONOF THE PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES, 1956

THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): Sir, on behalf of Shri A. K. Sen, I beg to lay on the Table, under subsection. (3) of section 28 of the Representation of the People Act, 1950, a copy of the Ministry of Law Notification S.R.O. No. 86, dated the 6th January, 1958, publishing further amendments in the Representation of the People (Preparation of Electoral Rolls) Rules, 1956. [Placed in Library. See No. LT-529/58.]

NOTIFICATION PUBLISHING COPYRIGHT RULES, 1958

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): Sir, I beg to lay on the Table, under sub-section (3) of section 78 of the Copyright Act, 1957, a copy of the Ministry of Education and Scientific Research (Department of Cultural Activities and Physical Education) Notification S.R.O. No. 270, dated the 21st January, 1958, publishing the Copyright Rules, 1958. [Placed in Library. See No. LT-527/58.]

NOTIFICATIONS PUBLISHING INTERNA-TIONAL COPYRIGHT ORDER, 1958 AND COPYRIGHT (INTERNATIONAL ORGANISATIONS) ORDER, 1958

Dr. K. L. SHRIMALI: I also lay on the Table, under section 43 of the Copyright Act, 1957, a copy each of the following Notifications of the